

•the Central Government for assisting the States in this Subsidised Industrial Housing Scheme during the year 1956-57?

SHRI ANIL K. CHANDA: Sir, the •money actually is not directly spent by the Central Government. We have made provision of these amounts and it is for the State Governments concerned to prepare their schemes and •draw upon this fund.

SHRIMATI SAVITRY DEVI NIGAM: May I know the actual figures budgeted by the Central Government «nd the actual money spent?

SHRI ANIL K. CHANDA: Yes, Sir. Statewise or collectively?

SHRIMATI SAVITRY DEVI NIGAM: Collectively. Total.

SHRI ANIL K. CHANDA: The amount allocated to the State Governments in 1956-57 was Rs. 734-30 lakhs, and the amount drawn by the State Governments in 1956-57 was Us. 306-75 lakhs, but I should also mention here that the amount drawn actually does not mean that is the only amount which is being worked upon by the States, because the payment is made in a phased manner.

SHRI D. A. MIRZA: May I know the allotment made for the Madras State, Sir?

SHRI ANIL K. CHANDA: The allotment is Rs. 16-62 lakhs and the State Government have already drawn Rs. 13-49 lakhs. In fact, Sir, they have done the best.

SHRI MAHABIR PRASAD: What was the allotment to the U.P. State?

SHRI ANIL K. CHANDA: It is Rs. 162-53 lakhs and the amount drawn by the State is Rs. 66-59 lakhs.

SHRI BHUPESH GUPTA: What is the amount sanctioned for the State of West Bengal and how much that particular State has drawn?

I SHRI ANIL K. CHANDA: They have done very well, Sir. The allocation was Rs. 20: 55 lakhs . . .

MR. CHAIRMAN: We will go to every State now.

SHRI ANIL K. CHANDA: . . . and Rs. 22-02 lakhs have been drawn.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if it is a fact that repeated requests were made by some industrialists through the Assam Government demanding loans under this very scheme but their requests remained unheard?

SHRI ANIL K. CHANDA: This is a particular case, Sir, and unless I am given special notice I am afraid I cannot answer this question.

SHRI BHUPESH GUPTA: I put a federal question now, Sir, since you may not permit questions with regard to particular States. May I know, Sir, whether the Central Government is finding out by enquiry from the States as to why the States are not in a position to properly and timely utilise the funds allocated by the Centre?

SHRI ANIL K. CHANDA: Yes, Sir; we are in constant touch with the State Governments. The problem varies; difficulties vary from State to State. With regard to some States it is the difficulty of getting land. For instance in the greater industrial area of Calcutta land scarcity is a big problem.

PLAN ALLOCATIONS FOR UTTAR PRADESH

*334. SHRI H. V. TRIPATHI: Will the Minister of PLANNING be pleased to state the amount of provisions for the plant that Government have agreed to allocate for Uttar Pradesh for the next year?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): Under Uttar Pradesh's Plan for 1958-59, the outlay proposed is Rs. 46-66 crores, of which Central assistance is expected to be Rs. 24-33 crores.

SHRI H. V. TRIPATHI: May I know Sir, whether it is a fact that the Planning Commission have substantially cut the amounts of State allocations?

MR. CHAIRMAN: He asks whether it is a fact that the Planning Commission has substantially curtailed the demand of the State.

SHRI S. N. MISHRA: Yes, Sir. The outlay proposed by the State was of the order of Rs. 62'04 crores. But it was not only in the case of U.P. that it has so happened, and may say on the basis of my experience that such has been the case with almost all the States.

SHRI H. V. TRIPATHI: How many schemes will be affected thereby?

SHRI S. N. MISHRA: Sir, I cannot enumerate all the schemes that would be affected.

SHRI H. N. KUNZRU: Is the Rihand Dam Project included among the schemes that have been sanctioned?

SHRI S. N. MISHRA: Yes, Sir. Last year also they had provided on Rihand Dam a certain amount of expenditure which was somewhat of a higher order than warranted by Central assistance.

SHRI H. N. KUNZRU: What is the amount of expenditure sanctioned for the Rihand Dam Project this year?

SHRI S. N. MISHRA: I cannot give the figure now, Sir.

SHRI H. V. TRIPATHI: The Jamuna Dam and Hydel Project in Dehra Dun District, does it come for pruning or for execution during the Second Plan period?

SHRI S. N. MISHRA: For a particular project, Sir, I would require separate notice.

SHRI B. K. MUKERJEE: Does this amount allocated to U.P. include the project for doubling the Churk cement j

factory owned by the U.P. Government?

SHRI S. N. MISHRA: I have not got the entire list of projects included in it.

LOAN FROM U.S.A. FOR INDO-JAPANESE VENTURE TO DEVELOP IRON ORE PROJECT IN INJIA

*335. SHRI V. K. DHAGE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government have asked for a loan from the United States of America for the joint venture with Japan to develop rich iron ore deposit in Eastern India and to improve certain railway and port facilities; and

(b) if so, whether the loan has been received and what are its terms?

THE MINISTER OF COMMERCE' (SHRI N. KANUNGO) : (a) Not so far. A joint request by the Japanese and Indian Governments is proposed to be submitted before the 31st March 1958.

(b) Does not arise.

SHRI V. K. DHAGE: What is the amount proposed to be asked for and for what purposes?

SHRI N. KANUNGO: That is just under consideration and negotiation.

SHRI V. K. DHAGE: May I know, Sir, what is the object of entering into a joint venture with Japan and asking for a loan from America for that purpose?

SHRI V. PRASAD RAO: Without finalising it?

SHRI N. KANUNGO: The American President's Fund is allocated for projects which benefit more than one country, and in this particular project we are considering developing the port capacities and mining capacities, which will benefit Japan and India.

SHRI V. PRASAD RAO: The hon. Minister has replied that the loan i&